

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY**

PUBLIC NOTICE NO. 46 (RE- 03)/ 2002-2007

NEW DELHI : DATED : 04/02/2004.

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-2007 and paragraph 1.1 of Handbook of Procedures (Vol-I), the Director General of Foreign Trade hereby makes the following addition / correction / amendment in the book titled “Schedule of DEPB Rates”.

D) Product Group : Engineering Product Code : 61

- i) The description of the export product, the DEPB rate and value cap of Sl. No. 353 is amended to read as under:-

Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement
353	Table, Kitchen and other household articles made of Stainless Steel with or without handle/ lid; irrespective of what material the handle / lid may have been made of	13.00	Rs. 135.00 /kg

- ii) After the existing entry at Sl. No. 585, the following new entry is inserted :-

Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement
586	Auto Parts Double Brake Chamber Type 24 L/S	8	Rs. 750/- per No.
587	Auto Parts Brake Chamber Type-16 L/S, Type-20 L/S, Type-24 L/S, Type-30L/S, Type-30 S/S	8	Rs. 375/- per No.

- iii) Further, in pursuance to para 4.38 A of Hand Book of Procedures, Vol-I as amended (upto 31.03.2003) providing for fixation of DEPB rates applicable for a limited period and as per Guidelines issued vide Policy Circular No. 12 (RE-2003)/2002-2007 dt. 11.07.2003, the following ad-hoc DEPB rates have been fixed:-

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Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement	Validity period	Applicability (name of the firm)
588	Hermetically Sealed Compressors for Refrigerators & commercial Refrigeration Applications using eco-friendly gases.	10	Rs. 1200/- per piece	6 months from the date of this Public Notice	Only M/s. Tecumseh products (I) Ltd., Hyderabad

II) Product Group : Chemicals Product Code : 62

- i) The description of the export product of Sl.. No. 532 is amended to read as:-

“Acrylic fibre/tow”

- ii) The description of the export product of Sl. No. 710 is amended to read as:-

“Pseudo Ephedrine Hcl / Pseudo Ephedrine Base” and value cap for this item is fixed at Rs. 1900/- per kg.

- iii) After the existing entry at Sl. No. 996, the following new entries are inserted:-

Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement
997	Potassium Phenyl Acetate	9	
998	D(-) Para Hydroxy Phenyl Glycine Base	10	Rs. 500/- per kg
999	Flurbiprofen	6	
1000	Citalopram Hydrobromide	3	
1001	Lamivudine	6	
1002	Ciprofloxacin Lactate Monohydrate	7	
1003	Tri Ethyl Phosphite (98% Min.)	7	

III) Product Group : Plastic Product Code : 63

- i) The DEPB rate of Sl. No. 23 is revised to 8% and value cap of Rs. 35 per kg is fixed
- ii) The DEPB rate of Sl. No. 35 is revised to 8% and value cap of Rs. 35 per kg is fixed
- iii) The value cap of Sl. No. 107 is revised to Rs. 100/- per kg

After the existing entry at Sl. No. 140, the following new entry is inserted:-

Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement
141	Nylon Twine	11	Rs. 125/- per kg.

IV) Product Group : Electronics Product Code : 83

After the existing entry at Sl. No. 88, the following new entry is inserted:-

Sl. No.	Description	DEPB Rates (%)	Value cap for DEPB entitlement
89	Motherboard Level products: a. 80286 Motherboard b. 80386 SX Motherboard c. 80386 DX Motherboard d. 80486 SX Motherboard e. 80486 DX Motherboard f. 80586 Motherboard	4.00	

This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE